

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 615**  
TO BE ANSWERED ON 29/11/2024

**PROVISION OF PUCCA HOUSES FOR ST FAMILIES UNDER PMJUGA**

615 SHRI GOLLA BABURAO:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the progress made under the Pradhan MantriJanjatiyaUnnat Gram Abhiyan (PMJUGA) in constructing 20 lakh pucca houses for Scheduled Tribe (ST) families;
- (b) whether such provisions have been made for states like Andhra Pradesh, if so, the details thereof; and
- (c) the criteria being used to identify beneficiaries States?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(DR. CHANDRA SEKHAR PEMMASANI)

(a) to (c) : The Government of India has launched the “DhartiAabaJanjatiya Gram UtkarshAbhiyan” on 2nd October, 2024. The Abhiyan comprises of 25 interventions implemented by 17 line Ministries with the aims to saturate infrastructural gaps in 63,843 villages, improve access to health, education, Anganwadi facilities and providing livelihood opportunities benefiting more than 5 crore tribals in 549 districts and 2,911 blocks in 30 States/UTs, including Andhra Pradesh in 5 years during FY 2024-25 to 2028-29.

The Abhiyan aims at saturation through convergence and outreach. The Abhiyan targets specific tribal-majority villages with populations of 500 or more, where at least 50% are tribal, and villages, in Aspirational districts, with at least 50 tribal population. The construction of 20 lakh houses for tribal beneficiaries during FY 2024-25 to 2028-29 is one of the interventions to be implemented under the Pradhan MantriAwaasYojana- Gramin (PMAY-G). The beneficiaries for housing intervention are identified based on the revised norms of the PMAY-G for 2 crore additional houses approved by the Union Cabinet. The survey process has been started for identification of the additional households using face based authentication as per criteria approved for the scheme. As on 25.11.2024, 5,51,158 houses have been sanctioned and 340 houses completed during FY 2024-25 under the PMAY-G in the eligible villages covered under this Abhiyan. Under the PMAY-G, as per provisions, 12 months time is given for completion of the house from the date of sanction of the house.

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